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Title : Introduction and passing of the National Capital Territory of Delhi Laws (Special Provisions) Bill, 2011.

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): I beg to move for leave to introduce a Bill to make special provisions for the National Capital Territory of Delhi for a further period upto the 31st Day of December, 2011 and for matters connected therewith or incidental thereto.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to make special provisions for the National Capital Territory of Delhi for a further period upto the 31st Day of December, 2011 and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI KAMAL NATH: I introduce the Bill.

MADAM SPEAKER: Now, Shri Kamal Nath, Item No. 9A.

...(Interruptions)

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): Madam, I beg to move :

"That the Bill to make Special Provisions for the National Capital Territory of Delhi for a further period upto the 31st Day of December, 2011 and for matters connected therewith or incidental thereto, be taken into consideration."

...(Interruptions)

MADAM SPEAKER: The question is :

"That the Bill to make Special Provisions for the National Capital Territory of Delhi for a further period upto the 31st Day of December, 2011 and for matters connected therewith or incidental thereto, be taken into consideration."

The motion was adopted.

...(Interruptions)

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 to 6 stand part of the Bill."

The motion was adopted.

Clauses 2 to 6 were added to the Bill.

Clause 1, the Enacting Formula, the Preamble

and the Long Title were added to the Bill.

...(Interruptions)

SHRI KAMAL NATH : Madam, I beg to move :

"That the Bill be passed."

MADAM SPEAKER: The question is :

"That the Bill be passed."

The motion was adopted.

...(Interruptions)